

**Central Administrative Tribunal  
Jammu Bench, Jammu**



Hearing through video conferencing

**T.A. No.62/4307/2020**

Monday, this the 21<sup>th</sup> day of December, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

1. Abdul Qayoom Bhat Aged 55 years S/o Abdul Rehman Bhat, R/o Ashmander, Pulwama.

.....Applicant

By Advocate: Mr. Nisar Ahmad

**Versus**

1. State of J&K through Commissioner /Secretary to Govt Consumer and Public distribution Department, Civil Sectt. Jammu/Srinagar.
2. Director, Consumer and Public distribution Department, Kashmir, Srinagar.
3. Assistant Director, Consumer and Public distribution Department, Pulwama
4. Bashir Ahmad Ahanger, S/o Ghulam Qadir Ahanger R/o Ladoo Pampore Pulwama Presently posted as Store Keeper, Khrew Circle.

.....Respondents

(By Advocate: Mr. Rajesh Thapa, DAG.

**O R D E R (ORAL)**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Learned counsel for applicant submits that he has not received any instruction from his client, it seems that he is not interested in pursuing this TA, therefore, it may be disposed of.

In view of the submission of learned counsel for applicant, the T.A. is dismissed for want of prosecution/appearance. No costs.

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Mks/-



